

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No. 475/2021

This the 2nd March, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Mrs. Harjit Kaur (Age 63 years approx.)
W/o Sh. Joginder Singh
Data Entry Operator (Outsourced) in General Section
AIIMS New Delhi- 110029
R/o – H. No. L-99, 2nd Floor, Gali No. 21
New Mahavir Nagar, New Delhi- 110018

...Applicant

(By Advocate: Sh. A. K. Bhakt)

VERSUS

AIIMS, & Others, through

1. The Director
AIIMS, Ansari Nagar
New Delhi- 110029
2. The Chief Administrative Officer
Administrative Block,
AIIMS, Ansari Nagar
New Delhi- 110029
3. The Sr. Administrative Officer,
Recruitment Cell,
AIIMS, Ansari Nagar
New Delhi- 110029

..Respondent

(None for the respondents)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

After arguing for some time at length, the learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.

Accordingly, the OA stands dismissed as withdrawn. Pending MA also stands dismissed as withdrawn.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

CC/Rita/pinky